

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

STARRED QUESTION NO:8  
ANSWERED ON:01.12.2004  
ILLEGAL ROUTING OF INTERNATIONAL CALLS  
Sujatha Smt. C.S.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether Bharat Sanchar Nigam Ltd. has taken any measures to control illegal routing of international calls through local lines;
- (b) if so, the details thereof;
- (c) the details of revenue loss during the last two years due to illegal routing of international calls through local lines, year-wise, category-wise;
- (d) the details of firm/company/infocom which indulged in the illegal routing during the last two years, year-wise, category-wise;
- (e) whether the Government has charged any firm, company and infocom in this regard; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI DAYANIDHI MARAN)

(a) to (f) A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 8 FOR 1ST DECEMBER, 2004 REGARDING ILLEGAL ROUTING OF INTERNATIONAL CALLS.

(a)&(b) Instructions have been issued by BSNL to monitor illegal routing of international telecom traffic at various points in the network. Instructions issued from time-to-time deal with password and routing management in exchanges, monitoring of traffic at the point of interconnection (POI) with private operators, monitoring and transmission of calling line identification (CLI) in the network and POIs etc. In the case of illegal calls delivered at the POI with other private telecom operators, interconnect agreements have deterrent provisions like penal charging and disconnection of POIs.

(c) The year-wise details of notional revenue loss as calculated from the available call data records (CDRs) during the last two years due to illegal routing of international calls through local lines based on the cases detected so far is as given below. In some of the cases, the amount of notional revenue loss is yet to be ascertained based on CDRs availability and processing.

2002-2003	11.43 Crores
2003-2004	10.83 Crores

(d) to (f) The details of firm/company/infocom detected, which indulged in the illegal routing during the year 2002- 03, 2003-2004 and 2004-till date is enclosed at Annexure-IA (46 cases), IB (33 cases), IC (23 cases). The details of other service providers charged so far in this regard is enclosed at Annexure-II.

Annexure-IA

Details of firm/company/infocom indulged in the illegal routing during the year 2002-03

Sl.No.	Name Of firm/company/infocom Connectivity Misused	International Date of Raid
--------	---	----------------------------

1	Capital Online Pvt. Ltd. F-56 and 61, Mahesh Marg, C Scheme, Jaipur	INTERNET 01/07/02
2	M/s. Floatel Travels and communications,	INTERNET 08/04/02

Pvt. Ltd, Saltlake City. Kolkata			
3 M/s 2/3 Garcha Road,Kolkata	VSAT		28/08/02
4 M/s. Cyber Network, 2/2C Ballygunge Place (E) 1st Floor ,Kolkata 19	VSAT		09/11/02
5 Mr. Majid,99/4 C, Karaya Road, Kolkata - 19	VSAT		09/11/02
6 M/s. E-Commerce, 510, Commerce house Cunning Ham Road, (M/s Kroubt Export Pvt. Ltd.),Banglore.	VSAT		04/07/02
7 M/s. HTM, 9th Hayes Road,Cross Richmond Town, Banglore	VSAT		30/11/02
8 M/s Spider Net Communications, 2nd Floor, Mamta Building , Shastri Bagh, near LMP display Centre, Sayogi Ganj, Vadodra	INTERNET		04/06/02
9 M/s Shardha Enterprises Office at 409, Anana Milan Complex, Jear Jain Deresa, Navrangpura, Ahmedabad	INTERNET		17/07/02
10 M/s Shah Nalin S, 114, Anand Milan Complexs, Navrangpura, Ahmedabad.	INTERNET		17/07/02
11 M/s Shri Patel Tusar Kantilal at shop No.687, Upper Level, Ratmamani Complex, Jodhpur X Rasta, Ahmedabad	INTERNET		17/07/02
12 Sector 4, Shri Tarun Moham, M/s. North Western Mktg. Enterprises., Vaishali, Gaziabad, UP (Mini school Bldg.)	VSAT		16/05/02
13 M/s Mendpara Infotech Pvt. Ltd, 905, Adarsh Nagar, Andheri (W), Mumbai	INTERNET		03/05/02
14 M/s. U. K. Impex, 210, 2nd Floor, Millennium Plaza,Saki Naka, Andheri, Mumbai	INTERNET		18/06/02
15 M/s. World Tek Services.D 125, Ansa Industrial Estate, Saki Vihar Road, Andheri (E), Mumbai 72	INTERNET		10/07/02
16 M/s.Compusoft, 5, Chunawala Estate, MIDC, Marol, Mumbai	INTERNET		28/08/02
17 M/s M B S Software Solutions, A-245, 1st Floor Vashi Plaza, Sector 17, Vashi, Navi Mumbai	INTERNET		08/10/02
18 Shri A Behram & Wasim Patel, Flat 701-B, Golden Valley Co op hsg. Meera Road (E), Thane	VSAT		18/10/02
19 1101, 11th Floor, 27 NRI Complex, Seawood, Navi Mumbai	INTERNET		30/11/02
20 M/s Access Network Private Limited, Novelty Plaza, Commercial Complex, Ferozpur Road, Ludhiana	VSAT		18/06/02
21 M/s Capital Communications, SCO-266, Sector 32, Chandigarh.(DID EPABX lines provided to M/s COSCO Communications)	ISDN		19/06/02
22 M/s Global System & Solution Pvt. Ltd. New No. 43, Josier Street. Nungambakkam, Chennai.	INTERNET		09/05/02
23 L.K.Balakrishnana & others, 2nd Flr. A Block,, Shri Mugundan/Shri Gopal Pillai,2nd Floor, Mallis Building, 262 Anna Salai, Chennai 600 002	VSAT		17/10/02
24 Shri Gopal Pillai, Thousands Lights Area, Chennai	VSAT		17/10/02
25 Shri Gopal Pillai/ Mr. Hero/ Mr. Venkat, UNINET, 46/13, 3rd Floor, Giri Road, T. Nagar, Chennai	VSAT		18/10/02
26 Shri Gopal Pillai/ Ms Usha Raghavan, 72, Halls Road, Kilpauk, Chennai 600 010	ISDN		21/10/02
27 Shri Gopal Pillai,Cauvery Complex,Nungambakkam, Chennai	ISDN		22/10/02
28 Shri Gopal Pillai, No. 22, C V Koil Street, Valasaravakkam, Chennai	ISDN		22/10/02
29 Shri Gopal Pillai,JRG Exports,Annai Flats, Padikuppam Road,Thirumangalam, Chennai	ISDN		22/10/02
30 Shri Gopal Pillai, 345, 9th Floor,Fountain Plaza, Egmore, Chennai 600 008	ISDN		22/10/02
31 M/s. Maruti Telecom, Basement Shop No. 17, Gokul Arcade No. 2, Sardar Patel Road, Chennai & M/s. Trident Netcom Solutions Pvt. Ltd. Shop no.4, 2nd Floor, Chennai.	INTERNET		18/11/02

32	S. K. Sharma Business & Others, 10, Siri Fort Road, New Delhi & 6, Aravali Apartments, Alaknanda, Kalkaji, New Delhi	INTERNET	08/05/02
33	B.S. Wadhwa - I, C-4/3, Rohini, Sector 11, New Delhi	ISDN	27/05/02
34	B.S. Wadhwa - II, A-104 3rd floor Main Bazar, Madhu Vihar, New Delhi	ISDN	27/05/02
35	M/s Net Connect India Ltd. S D Chambers - II, BCP, New Delhi	INTERNET	30/07/02
36	M/s Hercules Networks Inc. A-30, Kailash Colony, New Delhi	VSAT	02/08/02
37	M/s World Callnet/Cleartel, F-67, Green Park, New Delhi	ISDN	12/09/02
38	M/s Bala Web Service/A Shiva Kumar, P-77, South Extension Part-II, New Delhi	ISDN	12/09/02
39	M/s. M/L India Software Solutions & M/s. Balaji International Traders/, 3 S, Barakhamba Road, New Delhi	INTERNET	01/10/02
40	M/s. Gagan Green Forest, E-12, Greater Kailash Part -I, New Delhi	INTERNET	14/10/02
41	Mr. Anand Kausik, C-124. East of Kailash, New Delhi	ISDN	11/12/02
42	M/s. V2 Technologies and M/s. Innovative Cyber Solutions 27/30, Laxmi Ratan Industrial Complex NIT Faridabad, Haryana	ISDN	02/02/03
43	Gala No. 2, 1st Floor, Veer Sawarkar Nagar, Near Shiv Prabha CHS, Asalfa Village. Mumbai : 400 072	VSAT	10/01/03
44	M/s N.B. international Trading, CA-106 D, DDA Flats, Hari Nagar, New Delhi	VSAT	27/02/03
45	M/s Indosoft, QP-58, Maurya Enclave, Pitampura, New Delhi	INTERNET	27/02/03
46	M/s. Primus Network, 320 GF, Sant Nagar, East of Kailash, New Delhi	INTERNET	02/02/03

#### Annexure-I B

Details of firm/company/infocom indulged in the illegal routing during the year 2003-04

Sl.No.	Name Of firm/company/infocom Connectivity Misused	International	Date of Raid
1	1. M/s Parikh - M/s Primus Telecom. India Ltd.,	INTERNET	18/07/03
2	39 B Ballygaunge Terrace, kolkatta LEASED LINE (ILL)	INTERNET	01/08/03
3	M/s RNB Digitronics Pvt. Ltd. Park Street, Kolkatta, M/s S.R Incorporated (India) Ltd. Park Street, Kolkatta & M/s Olympus Books Pvt. Ltd. Bakul Bagan Row, Kolkatta	ILL	12/09/03
4	M/s Radix Inegrated Systems, Rustumbagh Road, Banglore	ILL	25/09/03
5	M/s Tharang, No.-41, 59th Cross, Rajaji Nagar, 5th Block, Banglore	ILL	14/10/03
6	H.No. 29, Vishwara Puram, NH-4, Nelamangala, Banglore	IPLC	02/12/03
7	M/s Global Telemarketing Services, No. 139/3, Oxford Towers, 415, Airport Road, Kodehalli, Banglore-8	INTERNET	09/07/03
8	M/s Jade Communications, No. 173/5, Lakshmi Chambers, 8th F Main, 3rd Block, Jayanagra, Banglore	INTERNET	18/10/03
9	K- Block, Ansal Fortune Arcade, Sector-18, Noida, U.P	VSAT	02/09/03
10	M/s Manas Communications, 12/56/5, Sui Katra, Agra	VSAT	17/12/03
11	Room No. 19, Second Floor, Transval	INTERNET	29/04/03

Terrace, Falkland Lane, Grant Road, Mumbai			
12 M/s Ciappi Telecommunications (I) Fake Pvt. Ltd., Plot No.6, Precious Prepaid Industries, MIDC Cross Road, Andheri Card/			07/05/03
(E), Mumbai	INTERNET		
13 M/s Pioneer Infovision Technologies Pvt. Ltd., 302, Rizir Mansion, L.J. Road, Mahim, Mumbai.	INTERNET		22/05/03
14 M/s IBS Computer Academy, Laxmi Terrace, Plot No.73, Ranade Road, Dadar (W), Mumbai-400 028	INTERNET		17/04/03
15 Rakesh Kumar Sharma, SLF-18, Sector 9D, Chandigarh	INTERNET		14/06/03
16 M/s Sure Enterprises, SCO, No 2419, IInd Floor, Sector 22 C, Chandigarh	IPLC		25/11/03
17 M/s GEE VEE Technologies, OLD. No.9/1.NEW No.12/1.18th Avenue, 80th Street, Ashok Nagar, Chennai-83	INTERNET		21/05/03
18 Mr. Rajasekar of M/s Touchtone Telemarketing and Internet Services, Sowcarpet, Chennai -79	ILL		05/09/03
19 M/s Infosoft Communications, D-1035, New Friends Colony, New Delhi	INTERNET		07/04/03
20 Premises of Dr. H.K. Srivastava, Owner of 23 DELs, D-3/3522, Vasant Kunj, New Delhi	INTERNET		11/06/03
21 House no. 33/42, Punjabi Bagh, New Delhi	VSAT		02/09/03
22 M/s DataSoft Solution, 705, Green Wood Building, Hiranandani Complex, Thane, Mumbai Obtained 24DID lines from M/s. Kansan Communications, Infotech Polarise Building, Hiranandani Ltd.. 24 Comlex, Thane, Mumbai (DID Extn.s)	ILL (512 Kbps M/s RPG, Infotech Ltd.. 24 DID Extn.s)		15/03/04
23 Shri Ram Bhuwan, Opp. Abhyudaya Co-Op Bank, Bafina Nagar Off. Marve Road, Malad (W) Mumbai along with 24 Organge Mobile Phones)	ILL (512 Kbps M/s PaceNet		31/01/04
24 Net-4 India Ltd., 210, Shah & Nahar Indl. Estate, dr. E`Moses Road, Worli Naka, Worli, Mumbai-18	INTERNET		11.02.2004
25 Haren Narayan Khatri. Shop No. 5, Grd. Floor, Hari Bhawan Society, S.L.Road, Mulund (W), Mumbai- 400080	Internet (Hotfoon)		06.03.2004
26 R. Bhanushali Flat 28, 5th Flr. Meerashyam CHS, Goshala Road. Mulund (Hotfoon)	Internet (Hotfoon)		06.03.2004
(W) Mumbai 400080			
27 B-1, Mahavir Ashish, Goshala Road, Mulund (W), Mumbai- 400080	Internet (Hotfoon)		06.03.2004
28 32 Geetanjali Mayuresh, Plot No. 109, devi Dayal Road, Mulund (W), Mumbai- 400080	Internet (Hotfoon)		06.03.2004
29 34 Om Mayuresh, Meetha Nagar Road, Mulund (East), Mumbai	Internet (Hotfoon)		06.03.2004
30 M/s Geneieve D`Souza, 37 Agnello Abode, Carmel CHS, 15th John Baptist Road, Bandra Mumbai	Internet (Hotfoon)		06.03.2004
31 M/s Stellar Web Studio Pune	IPLC		07.03.2004
32 M/s Classic Communication, Sh Jaspreet Singh, N13, Shop No. 5 & 6, South Extn,- 1, New Delhi	IPLC		23.03.2004
33 W-111, IInd Floor, G.K-I, New Delhi. Mr. Garry	IPLC		23.03.2004

Details of firm/company/infocom indulged in the illegal routing during the year 2004-Till date

Sl. No.	Name Of firm/company/infocom International Connectivity Misused	Date of International Raid
1	A D.6A, Devi Marg, Bani Park, Jaipur ILL	16.10.2004
2	M/s Micro Software Solutions, Romm No. 316, (ILL) SDF Building, 2nd Floor, Calcutta- 700091 INTERNET LEASED LINE	16.06.2004
3	Shri S.S.Kadari, Building No. 151, R. No. 4142, Prabhaat CHSL, New Pant Nagar, Ghatkoper (E), Mumbai-75 INTERNET (HOTFOON)	05.04.2004
4	Mr. Parminder Singh, Shop No. 209, IInd Floor, Lotus Tower, Jallunder IPLC	02.07.2004
5	Mr. Jaspal Singh, Shop No. 406, IInd Floor, Palm Rose Building, World Trade Centre, Jallunder IPLC	02.07.2004
6	Mr. Naresh Kumar Gupta, Gaushade Market, Jallunder IPLC	07.08.2004
7	SCO 81-82, Sector 34, Chandigarh IPLC	19.08.2004
8	SCO 371- 373, IIIrd Floor, Sector 34, Chandigarh IPLC	19.08.2004
9	Flat No 606, Mahavir Apartments, King Kothi Road, Hyderabad ILL	10.11.2004
10	Shri. T. Sumithran, 6/334B, Palakkal Thazheveedu, St. Thomas School Road, Kallayam, Trivandrum INTERNET	07.04.2004
11	Shri.V.Sivakumar, T.C. 39/695, Panduranga lane, Sivanilayam, Chalal, Trivandrum INTERNET	08.04.2004
12	Mr. Naveen Grover, F-212 Mansarover Garden, New Delhi ILL from Dishnet	17.05.2004
13	Mr. Naveen Grover, M/s ACE Poly Varicon Electronics, 57, Flatted Factories, Jhandewalan, New Delhi. ILL from VSNL & ILL from Dishnet	17.05.2004
14	Mr. Naveen Grover, 321, Udyog Vihar, Phase -II, Gurgoan, PRI from BSNL	17.05.2004
15	Mr. Naveen Grover, 62, ETPH, Sector 34, Gurgoan ILL from Bharti &PRI from BSNL	17.05.2004
16	M/s BSP Marketing, 119/2nd flr. Govind Puri Gateway) ILL From Reliance (M/s	05.08.2004
17	M/s Christian Acadamy, Nanak Pura, New Delhi IPLC from VSNL	08.09.2004
18	Sagar Tent House, IInd Floor, AWANA Building, ATTA Market, Sector 27, Noida, U.P. ILL from World Web	18.09.2004
19	Sanjeev Solanki, D-49, Palam Village, New Delhi. Global ILL from Primenet	07.10.2004
20	IInd Floor, Room No. 203, House No. 25/34, Anand Chambers, East Patel Nagar, New Delhi ILL from Spectranet	26.10.2004
21	B-27, Ramprastha, Sahibabad, UP Ghaziabad ILL from M/s REACH	10.11.2004
22	Rishab Vihar, LSC-2, Shop No. 103, New Delhi. ILL from M/s REACH	10.11.2004
23	M/s Reliance Infocomm Limited (RIL) Notice to M/s RIL for - imposing a penalty of Rs. 150 crores for violation of licence agreements issued on 24/11/2004 by the Government. BSNL has	

issued notices to M/s RIL to pay Rs. 257 crores. M/s RIL has approached the Delhi High Court and an interim stay has been granted against disconnection of Point of Interconnection. M/s RIL has so far paid approximately Rs. 100 crores against this demand. MTNL has made a claim of Rs. 341.27 crores against M/s RIL. M/s RIL has paid approximately Rs. 67 crores to MTNL against the claim raised.

Annexure-II

Details of Licensed Service provider firm/company/infocom charged by the Government

Sl. No.	Name of firm/company/infocom	Charged/penalty raised by the Government
1	Spectranet	2.34 Cr, Case filed by the party in TDSAT, Orders awaited
2	Primenet Global	0.23 Cr
3	Dishnet	2.27 Cr, Case filed by the party in TDSAT, Orders awaited
4	Primus	0.08 Cr, Case filed by the party in TDSAT, Orders awaited
5	Trakonline	0.72 Cr, Case filed by the party in TDSAT, Orders awaited
6	Vertec	0.10 Cr, Case filed by the party in TDSAT, Orders awaited
7	VSNL	0.12 Cr, Case filed by the party in TDSAT, Orders awaited
8	Reliance Infocomm Limited	Notice to M/s RIL for imposing a penalty of Rs. 150 Crores for violation of license agreement issued on 24th November 2004. BSNL has issued notices to M/s RIL to pay Rs. 257 crores.. M/s RIL has approached the Delhi High Court and an interim stay has been granted against disconnection of Point of Interconnection. M/s RIL has so far paid approximately Rs. 100 crores against this demand. MTNL has made a claim of Rs. 341.27 crores against M/s RIL. M/s RIL has paid approximately Rs. 67 crores to MTNL against the claim raised.
9	Wipro Ltd.	Case under progress, Party filed a case in High Court
10	SAB Info Tech	Case under progress
11	Trident Netcom Solution	Case under progress
12	HFCL Infotel	Case under progress
13	Shivam Datatec	Case processed and license terminated
14	Sigma Online	Case processed and license terminated
15	Magna Corp	Case processed and license terminated
16	Capital Online	Case processed and license terminated